

In the National Company Law Tribunal, Jaipur

Item No. 208

CP No. (IB)- 302/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Bakelite Hylam Ltd.

...Applicant/Petitioners

VS.

Polar Marmo Agglomerates Ltd.

.....Respondent

Order delivered on 19.12.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Sandeep Kumar Jain, CS

For Respondent(s) : Prateek Kedawat, Adv.

ORDER

Heard the CS for the Operational Creditor. Advocate, Sh. Prateek Kedawat has appeared on behalf of the Corporate Debtor and sought time for filing reply in the matter. Ten days time has been granted for filing reply in the matter. CS for the Operational Creditor has agreed to provide a copy of the petition to the counsel for the Respondent/Corporate Debtor. Post the matter to 29.01.2020.

Sct

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sct-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**